



(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/596/ (IB)/2017
NAME OF THE PETITIONER(S) : TJSV STEEL FABRICATION & GALVANIZING (I) LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	VIDYA, A & KING & PARTRIDGE	Counsel for Operational Creditor	
2)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondent	

ORDER

Ms A Vidya, counsel for the Operational Creditor present. Shri K Ramasamy, caused appearance on behalf of the respondent and filed vakalat. He sought time for filing counter and for making submissions. Counsel for respondent stated that he has received information that the parties are intending to settle the issue between them by way of a compromise. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

- s/r
K Anantha Padmanabha Swamy
Member (Judicial)